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O.A. No.470/2008

ORDER DATED 19<sup>th</sup> APRIL, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

Heard Sri B.B. Pattnaik, Ld. Counsel appearing for the applicant and Sri P.P. Ray, Ld. Counsel appearing for the Respondents.

2. Sri Pattnaik, Ld. Counsel appearing for the applicant submits that he would not press for hearing of this case in its present form and prays to withdraw this O.A.

3. In view of this prayer we allow for withdrawal of this O.A. Accordingly, the O.A. stands dismissed as withdrawn. Since, Sri Pattnaik seeks to file a better O.A. we allow him opportunity to do so.

*Ale*  
MEMBER JUDL.

*Chh*  
MEMBER ADMN.